

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5174

ANSWERED ON:10.12.2010

ADULTERATED MILK

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of adulterated milk and deaths due to their consumption have been reported from various parts of the country including Delhi;
- (b) if so, the details thereof during the last one year and the current year, State/UT-wise;
- (c) the action taken/proposed against those found guilty for such act during the said period;
- (d) whether the Union Government has issued any directions to the State Governments in the matter; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRIGHULAM NABI AZAD)

(a) & (b): No report of death due to consumption of adulterated milk has been brought to the notice of this Ministry. As per available information, received from the Food (Health) Authorities of the States/U.Ts, through Annual report on the working of Prevention of Food Adulteration (PFA) Act, 1954, during the year 2009, a total number of 6631 samples of Milk were examined and 1782 samples were found to be adulterated which include information of NCT of Delhi, where 222 samples of milk were examined and 38 were found to be adulterated. State wise details are given in the Annexure. The details of the current year are not yet available.

(c): The implementation of the Prevention of Food Adulteration Act, 1954 and Rules, 1955 is entrusted with the Food (Health) Authorities of the States/ U.Ts. In this regard, random samples of various food articles including milk are drawn regularly by the State/U.T. Governments and action is taken against the offenders, in cases where samples are found to be not conforming to the provisions of PFA Act, 1954 and Rules, 1955.

(d) & (e) Instructions have been issued from time to time to the Food (Health) Authorities of the States/U.Ts, for effective implementation of Prevention of Food Adulteration Act, 1954 and Rules, 1955, in their respective State and U.Ts. The last advisory was sent on 25th November, 2010.